

**Circular No. 356/72/97-CX  
dated 20/11/97**

**F.No. 103/5/96-CX.3**

Government of India  
Ministry of Finance  
Department of Revenue

Central Board of Excise & Customs, New Delhi

**Subject : Finalisation of Provisional Assessment in respect of Nycil Prickly Heat Powder  
- Instruction reg.**

Attention is invited to Ministry's Section 73B Order No. 50/4/97-CX dated 5th November, 1997 and 51/5/97-CX dated 20.11.1997 issued from F.No. 103/5/96-CX.3 where under classification of "Nycil Prickly Heat Powder" was ordered to be made under heading 33.04.

2. It is desired that the assessments in respect of "Prickly Heat Powder" may be finalized on the basis of aforesaid issued under 37B and steps may be taken to realize the government dues immediately.

Sd/-  
(Renu K. Jagdev)  
Under Secretary to the Government of India.

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